

IN THE HON'BLE HIGH COURT OF JUDICATURE AT
ALLAHABAD, LUCKNOW BENCH, LUCKNOW

In Re:
Writ Petition No. 6748(M/B) of 2008



Banwar Lal



_____ Petitioner

Versus

State of U.P. and others

_____ Opposite Parties

Counter Affidavit on Behalf of opposite party no. 5

I, Shailesh Kumar Singh, aged about 52 years, S/o Late Subedar Singh, presently working as Municipal Commissioner, Nagar Nigam, Lucknow, the deponent do hereby solemnly affirms and state on oath as under:-



1. That the deponent is impleaded as opposite party no. 5 in the aforesaid writ petition as such he is well conversant with the facts deposed to hereinafter.
2. That the deponent has read and understood the contents of the writ petition filed on behalf of petitioner and reply thereto is as under:-.

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3. That the contents of para-1 of the writ petition are denied for want of knowledge and the burden to prove the contents of this paragraph of the writ petition lies upon the petitioner himself.
4. That the contents of para-2 of the writ petition are not admitted as stated. The deponent most respectfully submit that the opposite party no. 5 is taking every possible steps to ensure the disposal of Municipal Solid Waste as per the provision of Municipal Solid Waste (Management and Handling) Rules-2000 and as per the relevant provision available in this regard.
5. That the contents of para-3 of the writ petition pertain to status of the petitioner and reproduces the provision of environment (Protection) Act 1986 which, needs no reply. However, it is submitted that the deponent is not violating any of the provision of law. It is further submitted that the burden to establish the attitude of the petitioner lies upon the petitioner himself.
6. That in reply to contents of para 4 of the writ petition it is submitted that Fundamental Rights of the citizen of India as per the provision of Constitution of India are not being violated by the answering opposite party. However, it is submitted that the petitioner has not elaborated the contents in which the averments in the



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corresponding paragraphs of the writ petition has been made by him.

7. That the contents of para 5 of the writ petition are vague and ambiguous hence, not admitted as stated. The deponent most respectfully submit that the petitioner has not disclosed the basis on which he has stated that the respondent has not taken proper steps to implement the Municipal Solid Waste (Management and Handling) Rules 2000 and the contents of this paragraph of this writ petition are not based on any existing materials and are accordingly denied.

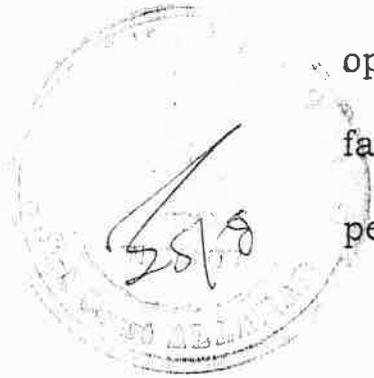
8. That the contents of para 6 of the writ petition are not admitted as stated. The deponent most respectfully submits that for disposal of the Municipal Solid Waste, land measuring 120 Hectares should be marked in all four directions in the district of Lucknow, is to be carried out by the Lucknow Development Authority and a meeting in this regard was held by the Principal Secretary, on 30.07.2008 and the minute No. 4896 of the aforesaid meeting dated 30.07.2008, circulated on 07.08.2008 in its paragraph-5 provides that the 40.19 Hectare land has been marked on the Hardoi Road and 38.771 Hectare of land is marked on the Deva Road by the Lucknow Development Authority for disposal of



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Solid Waste and a decision in this regard has been taken by the Lucknow Development Authority.

9. That the contents of para 7 of the writ petition are not related to the opposite party no. 5 as such no reply can be given by the deponent to the contents of this paragraph of the writ petition.
10. That the contents of para 8 of the writ petition are related to correspondence made between the Director, Local Bodies and the Commissioner Local Division, Lucknow and the contents of this paragraph of the writ petition have nothing to do with the answering opposite party as such the contents of this paragraph of the writ petition are denied for want of knowledge.
11. That in reply to contents of para 9 of the writ petition it is submitted that the law laid down by the Hon'ble Supreme Court in the case of Vellore Citizen Welfare Firm (Supra) has been followed by the answering opposite party and there cannot be any denial of this fact as such the contents of this paragraph of the writ petition are not admitted as stated.
12. That the contents of para 10 of the writ petition relates to the article published in the magazine for suggesting the means of disposal of Solid Waste. Since the contents



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of this paragraph of the writ petition are general in nature as such no specific reply can be given to the contents of this paragraph of the writ petition. However, the deponent submit that the answering opposite party has taken every possible steps to ensure the disposal of Municipal Solid Waste.

13. That the contents of para 11 of the writ petition are not related to the answering opposite party as such the contents of this paragraph are ~~not~~ denied for want of knowledge.
14. That the contents of para 12 of the writ petition are related to certain news item published in the newspaper which does not call for any reply from the answering opposite party as such the contents of this paragraph of the writ petition are denied for want of knowledge.
15. That the contents of para 13 of the writ petition are not admitted as stated. The deponent most respectfully submit that on the basis of the report submitted by the NEERI on 17.07.2008, the answering opposite party carried out the ~~action~~ and on the basis of option 2 on point no. 5 of the recommendation, a plan was prepared by the answering opposite party as per the standards fixed in this regard and is submitted to the Chief Engineer, U.P. Pollution Control Board for examination



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Remainder of same on dt. 8.08,

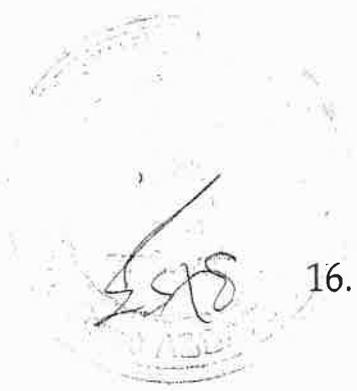
and expert comment on 14.08.2008 and the decision by the Chief Engineer, U.P. Pollution Control Board was received on 22-08-2008 enclosing therewith the report of Technical Committee of U.P. Pollution Control Board providing their special comments with regard to implementation of project to be executed by Nagar Nigam, Lucknow. It is further submitted that the special comments of the Technical Committee of U.P. Pollution Control Board is being studied by the concerned officers of the Nagar Nigam for its proper implementation and execution in the light of report submitted by NEERI and the directions passed by this Hon'ble Court in the said petition. A photocopy of letter dated 14-08-2008, 20-08-2008, 22.08.2008 along with special comments of Technical Committee of U.P. Pollution Control Board and true copy of plan prepared by Lucknow Municipal Corporation are annexed herewith as **Annexure No.**

CA-1, CA-2, CA-3 and CA-4

respectively to this affidavit is awaited on the plan.

A true copy of plan prepared by Lucknow Municipal Corporation is annexed herewith as Annexure No. 3 to this Affidavit.

- 16. That the contents of para 14 of the writ petition are not admitted as stated. The answering opposite party is taking every possible steps to ensure the disposal of Municipal Solid Waste in a scientific manner and as



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such the prayer for compensation is tenable and is liable to be rejected.

17. That the contents of paras 15 & 16 of the writ petition are not admitted as stated. The municipal authorities have taken every possible step and details have already been elaborated in the preceding paras of this counter affidavit and for the reasons aforesaid the contents of this paragraph of this writ petition are denied.
18. That the contents of para 17 of the writ petition are not admitted as stated. The allocation of land for the purpose of disposal of Municipal Solid Waste shall be taken up in accordance with expert report available in this regard.
19. That the contents of para 18 of the writ petition are mere reiteration of the earlier paras of the same which has already been replied, hence, for the reasons already stated the contents of this paragraph of the writ petition are denied.
20. That the contents of para 19 of the writ petition are not admitted as stated. The Municipal Solid Waste Rule 2000 have been implemented and as such no prayer for implementation of the Rules in this regard is maintainable.

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21. That the contents of para 20 of the writ petition are absolutely denied. None of the ground taken in the writ petition are based on legal principle and statutory provisions and the present writ petition is devoid of merit and is liable to be rejected. The petitioner is not entitled to get any relief on the basis of the ground taken by him in the present writ petition.

22. That the petitioner is not entitle to get the relief claimed by him in the present writ petition and the present writ petition deserves to be dismissed with cost in favour of answering opposite party in the interest of justice.

Lucknow. 1
Dated: 25.08.2008

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Deponent

Verification

I, the above named deponent, do hereby verify that the contents of paras 1 to 22 of this affidavit are true to my personal knowledge. No part of it is false and nothing material has been concealed.

So, help me God.

Lucknow
Dated 25.08.2008

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Deponent

I, identify the deponent who has signed before me.

Namit Sharma
[Namit Sharma]

Advocate

Solemnly affirmed before me on this ^{25th} the day of ^{Dec} 2008 at about ^{10.00} a.m./p.m. by the deponent, who has been identified by Sri Namit Sharma, Advocate, High Court, Lucknow Bench, Lucknow.

I have satisfied myself by examining the deponent, that he understands the contents of this affidavit, which have been read over and explained to his by me.

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Shailendra Kumar
Advocate & Oath Commissioner
Honble High Court, Allahabad
Date 25/12/08 Oath No. 223512



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नगर निगम लखनऊ

प्रेषक, अपर नगर आयुक्त नगर निगम लखनऊ।	सेवा में, मुख्य अभियन्ता उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड पर्यावरण भवन गोमती नगर लखनऊ।
संख्या:- D-372/AMGA/08 दिनांक:- 14.08.2008	नथी - 2478-4

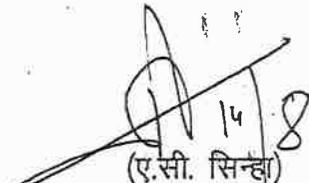
—: विषय :-

गोमती सेतु के समीप डाले गये कूड़े के निस्तारण हेतु माननीय उच्च न्यायालय द्वारा दिये गये निर्देशों के संबंध में।

महोदय,

उपरोक्त विषय के सम्बन्ध में मेरी आपसे दूरभाष पर हुई वार्ता दिनांक 13.08.2008 का संदर्भ ग्रहण करने का कष्ट करें। गोमती सेतु के समीप डाले गये कूड़े के निस्तारण के संबंध में माननीय उच्च न्यायालय, लखनऊ खण्डपीठ, लखनऊ द्वारा निर्देश दिये गये गये थे कि 'नीरी' (NERRI) द्वारा की गयी अनुशंसा के आधार पर कार्ययोजना तैयार कर इस क्षेत्र की विशेषज्ञ एजेन्सी के परामर्श के साथ दिनांक 20.08.2008 तक प्रस्तुत किया जाए। नगर निगम लखनऊ द्वारा 'नीरी' की अनुशंसा दिनांक 17.06.2008 के पैरा- 5 के विकल्प- 2 के अनुसार कार्यवाही करते हुए प्रस्ताव तैयार किया गया है जिसे संलग्न कर आपकी विशेषज्ञ टिप्पणी हेतु आपको प्रेषित किया जा रहा है। कृपया समयान्तर्गत अपनी टिप्पणी नगर निगम को शीघ्र उपलब्ध कराने का कष्ट करें जिससे माननीय उच्च न्यायालय में प्रतिशपथ-पत्र समय के अंतर्गत प्रस्तुत किया जा सके।

भवदीय


(ए.सी. सिन्हा)
अपर नगर आयुक्त



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नगर निगम लखनऊ

प्रेषक, अपर नगर आयुक्त नगर निगम लखनऊ।	सेवा में, मुख्य अभियन्ता उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड पर्यावरण भवन गोमती नगर लखनऊ।
संख्या:- D-389/A.M.C/08 दिनांक:- 20.08.08	नत्थी

—: विषय :-

गोमती सेतु के समीप डाले गये कूड़े के निस्तारण हेतु माननीय उच्च न्यायालय द्वारा दिये गये निर्देशों के संबंध में।

महोदय,

कृपया पूर्व पत्र संख्या डी-372/एमसी-ए/08 दिनांक 14.08.2008 का संदर्भ ग्रहण करने का कष्ट करे। रिट याचिका संख्या 4436(एम.बी.)/2003 एवं याचिका संख्या 3748(एम.बी.)/2008 पी.आई.एल. बनवारी लाल बनाम उत्तर प्रदेश राज्य व अन्य में मा. उच्च न्यायालय द्वारा दिनांक 25.08.2008 की तिथि सुनवाई हेतु नियत की गयी है। इसी संदर्भ में रिट याचिका संख्या 4436(एम.बी.)/2003 में मा. उच्च न्यायालय द्वारा दिये गये निर्देशों के क्रम में 'नीरी' द्वारा अपनी ऑब्जर्वेशन रिपोर्ट दिनांक 17.07.2008 प्रस्तुत की गयी थी जिसमें गौधी सेतु के समीप पड़े कूड़े के निस्तारण के संबंध में अपनी आख्या के बिन्दु संख्या- 5 पर दी गयी अनुशंसा में 2 विकल्प दिये गये थे जिसके विकल्प संख्या- 2 के आधार पर कार्यवाही करते हुए तैयार किए गये प्लान की प्रति संलग्न करते हुए नीरी की संस्तुति के क्रम में आपसे विशेषज्ञ राय प्राप्त किए जाने हेतु पत्र प्रेषित किया गया था परन्तु अभी तक इसका कोई उत्तर प्राप्त नहीं हुआ है जबकि नियत तिथि दि. 25.08.2008 से पूर्व प्रतिशपथ पत्र प्रस्तुत किए जाने में 2 दिन अवशेष रह गये हैं।

अतः आपकी विशेषज्ञ टिप्पणी से तत्काल नगर निगम को अवगत कराने का कष्ट करे।

भवदीय

(ए.सी. सिन्हा)
अपर नगर आयुक्त

प्रतिलिपि :-

1. प्रमुख सचिव, नगर विकास विभाग, अनुभाग-5, उत्तर प्रदेश शासन, लखनऊ को सूचनार्थ।
2. निदेशक, स्थानीय निकाय निदेशालय, लखनऊ को सूचनार्थ।
3. मुख्य स्थायी अधिवक्ता, मा. उच्च न्यायालय, लखनऊ खण्डपीठ, लखनऊ को सूचनार्थ।
4. क्षेत्रीय प्रबन्धक, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड का सूचनार्थ।



(ए.सी. सिन्हा)
अपर नगर आयुक्त



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०
Ref. No.

204998

/सी-५/सा०-११/एस०टी०पी०/०८/

दिनांक

Date 22-8-08

सेवा में

अपर आयुक्त,
नगर निगम,
लखनऊ।

विषय :- गोमती सेतु के समीप डाले गये कूड़े के निस्तारण हेतु मा०उच्च न्यायालय, लखनऊ द्वारा दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अपने पत्रांक संख्या डी-392/ए०एम०सी०ए०/०८ दिनांक १४-८-२००८ का संदर्भ लेना चाहें। उपरोक्त के सम्बन्ध में आप द्वारा प्रस्तुत प्रस्ताव पर बोर्ड की तकनीकी समिति द्वारा उपलब्ध करायी गयी विशेषज्ञ टिप्पणी संलग्न की जा रही है।

उक्त के अनुक्रम में यह भी अनुरोध करना चाहूँगा कि चूँकि नीरी, नागपुर के विशेषज्ञों द्वारा पूर्व में स्थल का सर्वेक्षण कर सुझाव दिये गये थे, अतः आप द्वारा तैयार किये गये प्रस्ताव पर क्रियान्वयन से पूर्व नीरी, नागपुर का अभिमत / विशेषज्ञ टिप्पणी प्राप्त किया जाना उचित होगा।

संलग्नक :- उपरोक्तानुसार।

भवदीय,

Sunmi Nath Ram

(स्वामी नाथ राम)

मु०पर्या०अधिकारी, वृत्त-५



गोमती सेतु के समीप डालें गये कूड़े के निस्तारण के प्रकरण पर नगर निगम के पत्रांक डी-३७२/ ए०एम०सी०ए०/०८ दिनांक १४.०८.२००८ के द्वारा प्राप्त प्रस्ताव पर तकनीकी समिति की टिप्पणी

१. नगर निगम के प्रस्ताव में सेक्सन बीबी व सेक्सन एए किस स्थान का है स्पष्ट नहीं है। फिर भी प्रेषित रिपोर्ट के आधार पर टिप्पणी निम्नवत् है:-
यदि आपशन (१) के अनुसार नदी तट पर पड़ें एमएसडब्लू को नहीं हटाया जाना है तो आपशन (२) के अनुसार पड़ें हुए वेस्ट से लीचेंट के नियंत्रण हेतु नीरी की पृष्ठ ६ की रिपोर्ट के अनुसार रिटेनिंग वाल एवं पूरे कूड़े के उपरी सतह पर फाइनल कवर बिछाना उचित होगा। परन्तु इसमें एचडीपीई सीट १.५ मिमी. की जगह २.० मिमी. मोटी इस्तेमाल करना उचित होगा तथा एचडीपीई सीट को रिटेनिंग वाल तथा अन्य साईडस् तक इस प्रकार बिछाई जाए कि कोई गेप न रहे, जिससे पानी percolate न करें।
२. एचडीपीई सीटस् के ज्वाइंट पर हाटवेज वेल्डिंग कराई जाए तथा थर्ड पार्टी टेस्टिंग कराई जाए। रिटेनिंग वाल की स्ट्रक्चरल डिजाइन थर्ड पार्टी से चेक कराई जाए
३. नीरी के सुझाव कि "a retaining wall must be constructed near the dump to act as barrier between the leachate & contaminated ground water, and the river water. This should be done in consultation with appropriate regulatory agencies, experts in the field, and considering hydro geological properties of the area" के संबंध में नीरी से ही अथवा हाईड्रोजिओलोजिकल एक्सपर्ट से सुझाव प्राप्त कर आवश्यक कार्यवाही की जाए क्यों कि रिपोर्ट से इस संबंध में स्थिति स्पष्ट नहीं है।
४. एमएसडब्लू रूल्स, २००० के सेड्यूल ३ में दिये गये specification for land fill sites के बिन्दू संख्या ३१ व ३२ जो कि क्लोजर आफ लैण्डफिल साईट एण्ड पोस्ट केयर से सम्बन्धित हैं, का अनुपालन सुनिश्चित किया जाए। इसी प्रकार बिन्दू संख्या २५ के अनुसार लैण्डफिल गैस कन्ट्रोल सिस्टम स्थापित करने पर विचार किया जाए यदि यह व्यवहारिक हो। परन्तु यह अवश्य सुनिश्चित किया जाए कि गैस कन्ट्रोल सिस्टम न लगाने की स्थिति में अन्य गम्भीर समस्यायें तो उत्पन्न नहीं होगी।
५. एमएसडब्लू रूल्स के बिन्दु संख्या ३२ को देखते हुए वर्तमान में नगर निगम द्वारा प्रेषित प्लान में वेस्ट के रूप दर्शाई गयी पार्किंग की व्यवस्था की अनुमति दिया जाना उचित नहीं होगा क्यों कि, इससे एचडीपीई सीट पन्चर हो सकती है।

Swami Nath Ram
स्वामी नाथ राम
मुख्य पर्यावरण अभियन्ता
उ० प्र० प्रदूषण नियंत्रण बोर्ड
बिजनौर



IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW

WRIT PETITION NO. 6748 OF 2008 MJB

Bomwali Lal

VERSUS *State of U.P.*

ANNEXURE NO CA-4

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NAME OF PROJECT : PROPOSED PARK AT JIAMAU , LUCKNOW		
NAME OF CLINET : LUCKNOW NAGAR NIGAM		
SUMMARY		
S.NO	DESCRIPTION	AMOUNT
1	CONSTRUCTION OF PARK & LAND SCAPING	14437879.00
2	CONSTRUCTION OF RETAINING WALL	91619647.00
GRAND TOTAL		106057526.00
RS. TEN CRORE SIXTY LACKS FIFTY SEVEN THOUSAND FIVE HUNDREAD TWENTY SIX ONLY.		

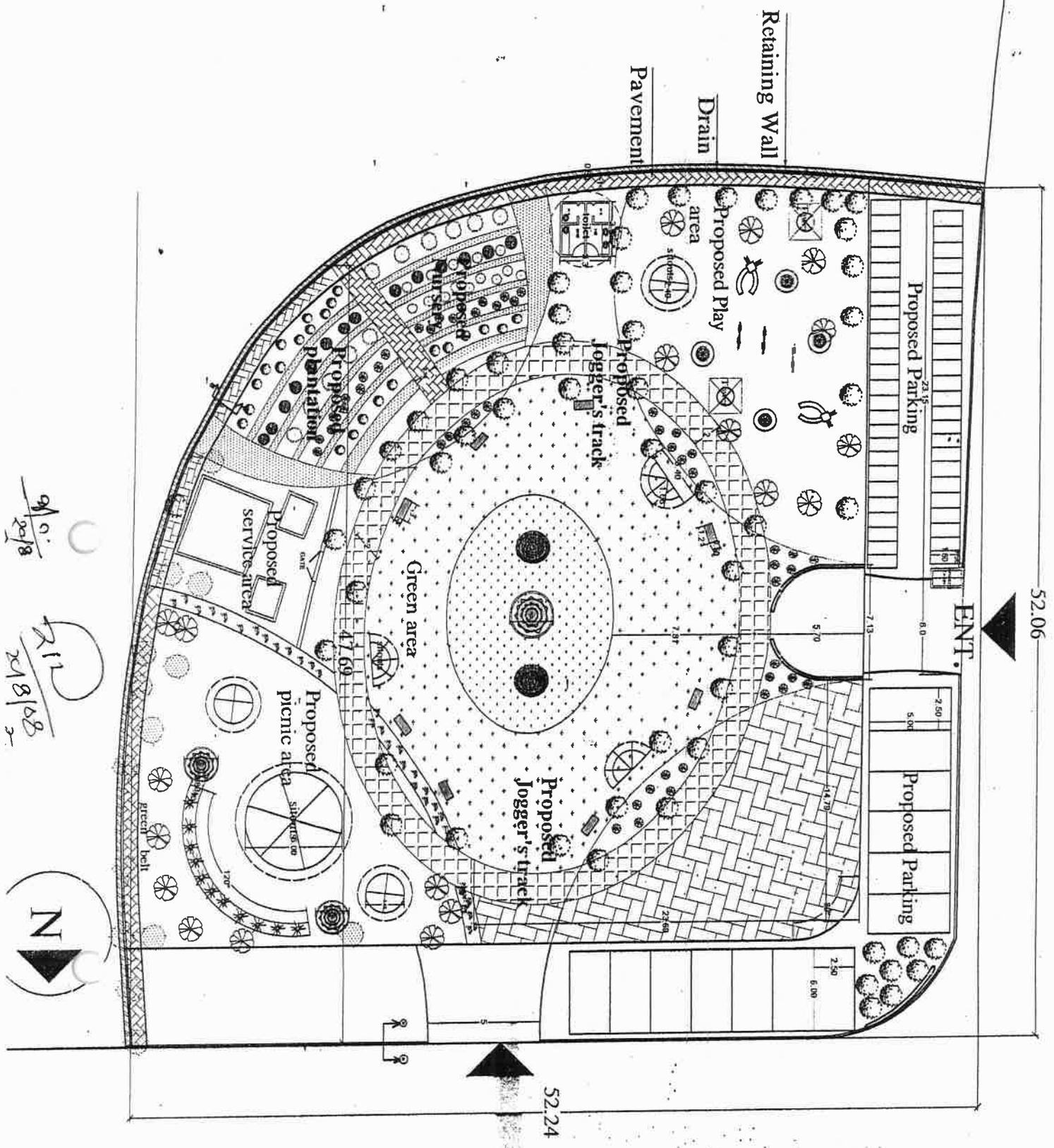
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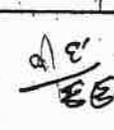
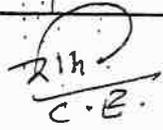
NAME OF PROJECT : PROPOSED PARK AT JIAMAU , LUCKNOW					
NAME OF CLINET : LUCKNOW NAGAR NIGAM					
NAME OF WORK : HORTICULTURE & LAND SCAPE					
A	HEAD-HORTICULTURE & LAND SCAPE	UNIT	QUANTITY	RATE	AMOUNT
S.NO	DESCRIPTION OF ITEMS				
1	Supply & stacking of good earth at site including royalty & carriage up to 25 km (earth measured in stacks will be reduced by 20% for payment .)(as per DSR NO 23.2 /HORTICULTURE /2007)	cum	1166.0	269.21	313898.86
2	Supply & stacking of manure at site from approved source , including carriage up to one km (manure measured in stacks will be reduced by 8% for payment .)(as per DSR NO 23.4 /HORTICULTURE /2007)				
	Screened through sieve of I.S designation 4.75 mm	cum	600.85	245.79	147682.92
3	Fine dressing the ground , as per DSR NO 23.7 /HORTICULTURE /2007)	sqm	2704.0	0.80	2163.20
4	Spreading of sludge, dump manure or/ and good earth in required thickness .(Cost of sludge , dump manure or/and earth to be paid separately.)(as per DSR NO 23.8 /HORTICULTURE /2007)	sqm	1767.2	11.60	20499.52
5	Mixing earth and sludge or manure in proportion specified or directed.(as per DSR NO 23.9 /HORTICULTURE /2007)	cum	1767.2	7.85	13872.52
6	Grassing with Selection NO 1 Rajghat grass including watering & maintenance of the lawn for 30 days or more till the grass forms a thick lawn free from weeds and fit for mowing including supplying good earth if needed(the good earth shall be paid separately .)	sqm	2209.0	5.00	11045.00
7	Digging holes in ordinary soil and refilling the same with the excavated earth mixed with manure or sludge in the ratio of 2:1(2 parts of stacked volume of earth after reduction by 20 % : one part of stcked volume of sludge or manure after reduction by 8%), flooding with water ,dressing including removal of rubbish & surplus earth, if any with all leads & lift (cost of manure,sludge or extra good earth if needed to be paid for separately.)(as per DSR NO 23.14 /HORTICULTURE /2007)				
a	Hole 60 cm dia & 60 cm deep.(as per DSR NO 23.14.2/HORTICULTURE /2007)	Nos	150	19.25	2887.50
8	Plantation of PALM, AMALTAS ,DELONIX REGIA , GRAVILLA ROBUSTA,BOTTLE PALM ETC. trees irrigation,weeding, hoeing development up to Six month.Plant size 8 to 10 feet	Nos	150	500.00	75000.00
9	Providing & fixing m.s flats iron tree guard 60 cm dia. & 2m ht above ground level formed of 4 nos 25x6 mm & 8nos,25x3 mm vertical m.s flats rivetted to 3nos 25x6 mm m.s flat iron ring in two halves, bolted together with 8mm dia and 30 mm long bolts including painting two coats with paint of approved brand and manufacture over a coat of priming, complete in all respects.(as per DSR NO 23.16 /HORTICULTURE /2007)	Nos	150	1592.10	238815.00
10	Preparation of flower bed, use of antitermite treatment , use of manure & fertilizer,planing of shrubs(as Hybrid lantana, Dwarf hybrid Bonganvilla, cassia biflora, Exora Chinensis, Zatrofha, Mussandra,etc); irrigation,weeding,hoeing, development up to six month.	Nos	10000.0	100.00	1000000.0
SUB TOTAL -1					1825864.52
B	CONSTRUCTION OF PARK				
1	Earth work in cutting or in embankment in ordinary soil excavation to be done form of regular pits not exceeding 1/2 M in depth and work embankment to be in 20 cm layers including ramming and dressing the surface to required levels & slope including royalty and cartage of earth from 25 km & complete in all respect.(as per PWD SI NO 253(A))	cum	29952.0	216.90	6496588.80



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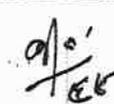
2	Providing & laying cement concrete 1 : 4 : 8 with 40 mm gauge stone ballast coarse sand and cement & curing complete, including cost of form work in foundations and under floors. (as per PWD SI NO 281 / 2008)	cum	48.6	2500.00	121500.00
3	Providing & laying at or near ground level factory made kerb stone of M25 grade cement in drain position to the required line, level & curvature jointed with cement mortar 1:3 (1 cement : 3 coarse sand) including making joints with or without grooves (thickness of joints except at sharp curve not be less than 5 mm) including making drainage opening wherever required complete etc. as per direction of Engineer - In - Charge (length of finished kerb edging shall be measured payment). (Precast C.C kerb stone shall be approved by Engineer-In-Charge). (as per DSR 16.69/2007/PAGE NO 251)	cum	18.0	4247.70	76458.60
4	Chequered precast cement concrete tiles 22 mm thick in foot path & courtyard of medium shade using 50 % white cement , 50% ordinary cement jointed with cement slurry mixed with neat cement slurry mixed with pigment to match the shade of the tiles including rubbing and cleaning etc complete on 20 mm thick bed of cement mortar 1:4 (1 cement : 4 coarse sand). (As per DSR 11.20.2 / 2007/PAGE NO 175)	Sqm	324.00	973.15	315300.60
5	Providing & laying 60 mm thick factory made cement concrete interlocking paver block of M 30 grade made by block making machine with strong vibratory compaction of approved size & design / shape laid in required colour and pattern over and including 50 mm thick compacted bed of coarse sand , filling the joints with coarse sand etc all complete as per the direction of Engineer - in - charge (as per DSR SI NO 16.68 / 2008)	sqm	180.00	345.45	62181.00
6	Providing and fixing of G.I PIPE 50 MM DIA nominal bore complete with G.I fittings including trenching and refilling etc. (As per DSR 18.12.6 / 2007 / PAGE NO 293)	meter	200.0	280.100	56020.00
7	Providing and fixing of G.I PIPE 25 MM DIA nominal bore complete with G.I fittings including trenching and refilling etc. (As per DSR 18.12.3 / 2007 / PAGE NO 292)	meter	10.0	156.85	1568.50
8	Making connection of G.I distribution branch with G.I main by providing and fixing tee, including cutting and threading the pipe etc. complete. (As per DSR 18.13.1 / 2007 / PAGE NO 293)	each	10.0	166.05	1660.50
9	Providing & fixing 50 mm nominal bore gun metal gate valve with C.I wheel of approved quality (screwed end) (As per DSR 18.15.4 / 2007 / PAGE NO 292).	Nos	1.0	578.20	578.20
10	Providing & fixing 25 mm nominal bore ball valve (brass) of approved quality, high or low pressure, with plastic floats complete. (As per DSR 18.18.3 / 2007 / PAGE NO 292).	Nos	10.0	385.90	3859.00
11	Constructing masonry chamber 30 x 30 x 50 cms, inside with 75 class designation brick work in cement mortar 1:4 (1 cement : 4 coarse sand) for stop cock , with C.I surface box 100 x 100 x 75 mm in side with hinged cover fixed in cement concrete slab 1:2:4 mix (1 cement : 2 coarse sand : 4 graded stone aggregate 20 mm nominal size) necessary excavation foundation concrete 1:5:10 (1 cement : 5 fine sand : 10 graded stone aggregate 40 mm nominal size) and in side plastering with cement mortar 1:3 (1 cement : 3 coarse sand) 12 mm thick finished with a floating coat of neat cement complete as per standard design. (As per DSR 18.32.1 / 2007 / PAGE NO 297).	Nos	16.0	599.80	9596.80



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12	Providing & making benches as per drawing & specifications including supply of all materials, labours & T&P etc complete.	Nos	50.0	11984.00	599200.0
13	Mild steel or iron work in heavy size such as trusses, build up gates, record racks, roof work, gates etc wrought to required from including drilling holes riveting or welding where necessary and their fixing required for proper completion of work. (As per PWD SI NO 503/2008). Weight of gate @ 17.5 kg/ sqm	KG	483	45.00	21735.00
14	Applying priming coat over new steel and other metal surface up to 10 cm in width or girth or small articles not exceeding 0.1 sqm area after and including preparing the surface by thoroughly cleaning oil, grease, dirt and other foreign matter and scoured with wire brushes, fine steel wood scraper and papering and knotting including cost of all material s, labour, T&P, etc required for proper completion of work. (As per PWD SI NO / 19.4/2008.)	sqm	27.6	22.00	607.20
15	Painting two coat over priming coat (but excluding cost of priming coat) on steel & other metal surface up to 10 cm width or girth or small articles not exceeding 0.1 sqm in area synthetic enamel such as luxol-3, bigloss apcolite superlac, delux specified brushing to give an even shead and including cleaning the surface of all dirt, dust and other foreign matter sand papering, and stopping including cost of all material s, labour, T&P, etc required for proper completion of work. (As per PWD SI NO / 19.3/2008)	sqm	27.6	51.00	1407.60
16	Construction of gate pillars				
a	Earth work in excavation in trenches for foundations, pipes, cable etc in ordinary soil (loam clay or sand) including lift up to 1.5 mt lead up to 50 mt and dressing of sides and rammings of bottom and disposal of surplus excavated earth as directed by the Engineer-in-charge i.c with in a lead of 50 m. (As per PWD SI NO 251 (1A) /2008)	cum	10.8	40.00	432.00
b	Providing & laying cement concrete 1 : 4 : 8 with 40 mm gauge stone ballast coarse sand and cement & curing complete, including cost of form work in foundations and under floors. (as per SI no 281 /2008)	cum	0.9	2500.00	2250.00
c	Providing & laying in position specified grade of reinforced cement concrete 1: 1.5:3 (1 cement : 1.5 coarse sand : 3 graded stone aggregate 20 mm in size) excluding the cost of centering, shuttering, finishing and reinforcement- all work up to plinth level. (As per DSR /5.1.2 / 2007/P.NO 88)	cum	2.83	3732.00	10561.56
d	R.C.C 1: 1.5:3 (1 cement : 1.5 coarse sand : 3 graded stone aggregate 20 mm in size) work in walls including attached pilasters, buttresses, plinth & string courses, fillets, columns, pillars, piers, abutments, posts and struts etc up to floor five level excluding the cost of centering, shuttering, finishing and reinforcement- all work up to plinth level. (As per DSR /5.2.2 / 2007/P.NO 88)	cum	2.3	4092.35	9412.41
e	Centering & shuttering including strutting, propping etc & removal of form for foundation, footing, bases of columns, etc for mass concrete. (as per DSR 5.9.1/2007/PAGE NO 89)	sqm	32	119.25	3816.00
f	Mild steel or iron in plain work such as reinforced concrete or reinforced brick work (when not included in over all rates) wrought to required shape as necessary including bending for proper completion of the work and including supply of steel its wastage bend looks and authorized overlapping shall be measured up to floor two levels. (UP PWD SI NO 504 /2008)				
	8 mm dia RING @ 150 C/C	KG	34.76	40.60	1411.26
	12 mm dia @ 150 C/C	KG	83.3	39.00	3248.70
	16 mm dia	KG	197.18	39.00	7690.02
17	CONSTRUCTION OF BOUNDRY WALL				
a	Class -150 brick work in 1:3 cement & coarse sand mortar in foundation & plinth including supply of all material, labour, T&P, and plants etc. required for proper completion of work. (As per PWD SI NO 307/2008)	cum	36.98	2300.00	85054.00


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b	Providing & fixing dholpur stone work for wall lining etc (venner work) 40 mm thick in cement mortar 1:3 (1 cement : 3 coarse sand) including cramping joining in white cement mortar 1:2 (1 white cement : 2 stone dust) with an admixture of pigment matching the stone shade. (as per PWD SI NO 1/CH-18/2008)	sqm	372.00	790.00	293880.00
c	Mild steel or iron work in heavy size such as trusses, build up gates, record racks, roof work, gates etc wrought to required form including drilling holes riveting or welding where necessary and their fixing required for proper completion of work. (As per PWD SI NO 503/2008). Weight of gate @ 17.5 kg/sqm	KG	6339.4	45.00	285273.00
d	Applying priming coat over new steel and other metal surface up to 10 cm in width or girth or small articles not exceeding 0.1 sqm area after and including preparing the surface by thoroughly cleaning oil, grease, dirt and other foreign matter and scoured with wire brushes, fine steel wood scraper and papering and knotting including cost of all materials, labour, T&P, etc required for proper completion of work. (As per PWD SI NO / 19.4/2008.)	sqm	362.25	22.00	7969.50
e	Painting two coat over priming coat (but excluding cost of priming coat) on steel & other metal surface up to 10 cm width or girth or small articles not exceeding 0.1 sqm in area synthetic enamel such as luxol-3, high gloss apcolite superlac, deluxe specified brushing to give an even sheen and including cleaning the surface of all dirt, dust and other foreign matter and papering, and stopping including cost of all materials, labour, T&P, etc required for proper completion of work. (As per PWD SI NO / 19.3/2008)	sqm	362.25	62.00	22459.50
18	CONSTRUCTION OF PARKING AREA				
a	Earth in cutting or in embankment in ordinary soil excavation to be done form of regular pits not exceeding 1/2 m in depth and work embankment to be in 20 cm layers including ramming & dressing the surface to required levels and also including 4.5 m lift and 30 mt lead. The earth from cutting to be used in making embankment or to be deposited as spoil banks with in 30 mt distance as directed by the Engineer-in-charge (U? PWD SI NO 253 (A) /2008	cum	520.00	29.30	15236.00
b	Construction of embankment with approved material soil-clayey sand with CBRI > 6 obtained from borrow pits with all lifts and leads, transporting to site, spreading, grading to required slope and compacting to meet requirement of table 300-2. (as per MORTH 305, SR NO 3.16) in attached parking area with Prenasthal	cum	200.00	216.90	43380.00
c	Construction of subgrade and earthen shoulders with Soil -Clayey sand with CBR > 8 obtained from borrow pits with all lifts and leads, transporting to site, spreading, grading to required slope and compacted to meet requirement of table 300-2 (AS PER MORTH 305/SR NO 3.18)	cum	200.00	254.60	50920.00
d	Construction of granular sub base (GSB) by providing coarse graded material, spreading in uniform layers with motor grader on prepared surface, mixing by mix in place method with rotavator at OMC and compacting with vibratory roller to achieve the desired density complete as per MORTH clause 401, Grading-II (table 400-2)	cum	60.00	2016.80	121008.00
e	Providing & laying Lean Cement Concrete 1 : 4 : 8 with 40 mm gauge stone ballast : coarse sand : cement over a prepared sub-grade with coarse and fine aggregate. The concrete to be prepared in a batching plant, laid in proper slope and camber and compacted with pin / surface vibrator including curing etc. all complete. (as per PWD SI NO 281 /2008)	cum	60.00	2500.00	150000.00
f	Providing & laying of 125 micron polythene under the C.C. pavement over lean concrete surface for antislip treatment	sqm	400.0	20.00	8000.00



g	Providing & laying C.C pavement of mix M25 with ready made mixed concrete from batching plant. The ready mixed concrete shall be laid and finished with screed board vibrator, vacuum dewatering process and finally finished by floating, brooming with wire brush etc. complete as per specifications and direction of Engineer-in-Charge. (The shuttering work shall be paid for separately.) (As per DSR 16.75 /2007)	cum	60.00	4471.25	268275.00
h	Providing & fixing in position pre-moulded joint filler in expansion joints. (as per DSR 16.45 /2007) Center (20 cm deep & 1.2 cm width) (Panel size 2.5 x 2.5 mt)	RMT	3120.00	72.00	224640.00
i	Centering & shuttering including strutting, propping etc & removal of form for foundation, footing, bases of columns, etc for mass concrete. (as per DSR 5.9.1/2007/PAGE NO 89) (Panel size 2.5 x 2.5 mt)	sqm	26.00	119.25	3100.50
j	Cartage for disposal of excavated earth & malba etc including loading & unloading up to 5.0 kms distance.	cum	520.00	83.60	43472.00
19	CONSTRUCTION OF TOILET, GUARD CABIN, ELECTRICAL ROOM				
	EARTH WORK				
a	Earth work in excavation in foundations in ordinary soil (loame clay or sand) including lift up to 1.5 mt & lead up 30 mt and including filling watering and ramming of excavated earth in to the trenches or in to the space between the building and the sides of foundation trenches or in to the plinth and removal and disposal of surplus earth as directed by the engineer-in-charge up to a distance of 30 m from the foundation trenches. (as per SI NO 251a)	cum	21.77	40.00	870.80
	CONCRETE WORK				
i	Providing & laying cement concrete 1 : 4 : 8 with 40 mm gauge stone ballast coarse sand and cement & curing complete, including cost of form work in foundations and under floors.	cum	2.9	2500.00	7250.00
ii	Concrete with 4.0cm gauge B/Ballast, coarse sand and cement in proportion of 12 : 6 : 1 in foundations and under floors. including supply of all materials, labour Tools & Plants etc. required for proper completion of the work.	cum	3.58	1600.00	5728.00
iii	R.C.C. work with cement, approved coarse sand and 20mm gauge stone grit in proportion of 1 : 1.5 : 3 in lintels of doors & windows excluding supply of reinforcement and its bending but including its fixing and binding the same with 24B.W.G.G.I. binding wire and including necessary centering and shuttering etc and supply of all materials, labour, Tools & plant etc. required for proper completion of the work including cost of winding wire. (as per SI NO 283)				
iv	Lintels over doors & windows	cum	0.43	4000.00	1720.00
v	AS in item no 283 but for slab.	cum	3.44	4700.00	16168.00
c	M.S. (tor steel or plain) in plain work such as R.C.C. or R.B. work including for proper shape and including supply of steel & its wastage bend, hooks and authorized overlapping shall be measured and including cost of binding wire. (as per SI NO 504)	KG	304.00	53.00	16112.00
	BRICK WORK				
d	M 150 Brick work in 1 : 6 cement and coarse sand mortar in foundation & plinth including supply of all materials, labour Tools & Plants etc. required for proper completion of the work. (as per SI NO 303)	cum	10.09	2083.00	21017.47

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ii	M 150 Brick work in 1 : 6 cement and coarse sand mortar in super structure including supply of all materials , labour Tools & Plants etc. required for proper completion of the work. (as per SI NO 310)	cum	8.2	2300.00	18860.00
e	Supply of M.S. sheet 18 gauge (1.25 mm) pressed steel door chaukhat including S/F of iron but hinges of 100 x 3 mm I.S.I. mark with drilling holes for L-droop and pipes 15 x 12 mm C leats for tower bolt and 40 x 6 mm hold fast 230 mm long including supply of all materials labour T & P carriage upto site required for proper completion of work as per directed by engineer incharge E/I. (S.I. no. 14/2008)				
	Section 100 x 50 mm. for single rebate door chaukhat with 6 hinges.	RMT	30.6	180.00	5508.00
f	S/F of flush doors commercial quality confirming to IS :2202 Part 1 (1983) including fixing .(as per PWD SI NO 470/2008)	sqm	11.34	985.00	11169.90
g	PLASTERING WORK				
i	10 mm cement plaster with cement and coarse sand of (1.5 to 1.75)fineness modules in 1:6 over brick work minimum the not to be less than 1cm. Including supply of all materials ,labour , T& P , etc require for proper completion of work.(S.I no 586+ (553-582)	sqm	51.84	72.00	3732.48
ii	OUTSIDE (15 mm th) in 1:4 cement & coarse sand mortar	sqm	57.6	90.00	5184.00
h	FLOORING WORK				
i	40 mm thick cement concrete flooring 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate of size 20 mm nominal size) laid in one layer finished with floating coat of neat cement).(as per PWD SI NO 665.00/ 14.71 NBO /2008)	sqm	12.96	190.00	2462.40
ii	P/L ceramic tiles 5 mm thick of approved shade of 300 x 200 mm size on walls of toilets over 1:4 cement & coarse sand mortar including grouting.	sqm	59.4	575.00	34155.00
i	PAINTING WORK				
	White washing with lime three coat on ceilings surface to give and even shade including thoroughly broomooing the surface to remove all dirt , dust , mortar drops and other foreign matter.(as per PWD NBO 18.11+18.12 /2008)	sqm	89.64	6.50	582.66
20	ELECTRICAL WORK				
a	Supplying and erection of factory fabricated decorative steel pole with base plate(7 meter height above ground level portion suitable for fixing of IGUZZINI make street light top mounting bracket in 1:2:4 cement concrete foundation (1 cement : 2 coarse sand : 4 graded stone aggregate 40 mm nominal size) with anchor bolts. The pole shall be cast iron/cost aluminium embellishment and primer coated and galvenised with poly urathane paint of approved colour. The pole shall have service window at the botton portion with in built looping arrangement consisting of 2 nos. 6 Amp S.P. M.C.B 10 KA 'c' curve and 4 way brass connector including wiring the pole with 2 x 3 core 2.5 sq.mm PVC insulated and PVC sheathed copper conductor cable. (Twinkle make claasic or similar)	10.00	Nos.	56800.00	568000.00

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b	Supplying, installation, testing and commissioning of IGUZZINI make 1 nos of street light fixture using 150 watt CDM 330 lamp fixtures body made out of powder coated c/w mounting bracket and lamp .(Philips /osram make) connection as required.	10.00	Nos.	92850.00	928500.00
c	Supplying and erection of factory fabricated decorative cost Aluminium pole with base plate 2.9 mtr height above ground level with built in control box in 1:2:4 cement concrete foundation (1 cement:2coarse sand : 4 graded stone aggregate 40 mm nominal size) with anchor bolts duly primer coated and galvanized with polyurethane paint 1 no., 6 AMP S.P MCB, 10 KA 'c' curve and 2 nos. 4 way brass connector and wiring the pole with 3 core 2.5 sq.m pvc insulated and PVC sheathed copper conductor cable. (Twinkle make cat no GAOR-3145)	22.00	Nos.	28700.00	631400.00
d	Supplying, installation, testing and commissioning of decorative post top lantern fitting suitable for 70 watt M H lamp complete with copper wound choke ignitor, condenser and 70 watt MH lamp connection as require (Twinkle make cat . No . TSL 833P)	22.00	Nos.	17000.00	374000.00
e	Supplying and laying 1 no.120 mm outer dia double walled corrugated high density polyethylene pipe having corrugation on the outer wall and plain surface inner wall confirming to IS 14930 part I & II complete with necessary HDPE fitting for protection of 1.1 KV grade U.G. cable directly in ground including excavation and refilling as required (Duraline/Rex made)	200.00	Mtr	250.00	50000.00
f	Supplying and fixing 100 mm dia PVC tee in c.c. foundation for cable entry in the pole as required.(As per Market rate)	22.00	Mtr	75.00	1650.00
g	Supplying and fixing 100 mm dia G.I. pipe (B class) in ground/surface as required (Jindal/T.T. swastic/Surya make) (As per Market rate)	300.00	mt	650.00	195000.00
h	Supplying at site following sizes PVC insulated and PVC sheathed XLPE, copper conductor armoured power cable 1.1 KV grade. 2 x 10 sq.m (As per Market rate)	800.00	Mtr	300.00	240000.00
I	Laying of one number following size PVC insulated and C sheathed XLPE, Al. conductor power cable 1.1 KV grade in the following manner as required.				
i	Size not exceeding 25 sq.m in existing pipe.(As per DSR 2007/ ITEM NO 1.7)	750.00	Mtr	15.00	11250.00
ii	Size not exceeding 25 sq.m on surface(As per DSR 2007/ ITEM NO 1.11)	25.00	Mtr	31.00	775.00
j	Supplying and making end termination with brass compression gland and Al. lugs for following soxe of PVC insulated & PVC sheathed XLPE cable of 1.1 KV grade as required.				
i	2 x 10 sq.m (As per DSR 2007/ ITEM NO 4.1.2)	44.00	Nos.	76.00	3344.00

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k	Construction of brick masonry gully chamber 50 cm x 45 cm x 60 cm deep with brick of class designated in cement mortar 1:5 (1 cement :5 fine sand) including 73 cm x 68 cm precast R.C.C horizontal cover with m.s angle frame complete with F.P.S bricks.(As per Market rate)	4.00	Nos	1500.00	6000.00
l	Earthing with G.I. earth pipe 4.50 mtr. Long and 40 mm dia i/c accessories and providing masonry enclosure with copper plate having locking arrangement with charcoal & salt complete as required.(As per DSR 2007/ ITEM NO 3.1 + 3.3)	3.00	Set	1971.00	5913.00
m	Providing and fixing 25 mm x 5 mm G.I. strip in 40 mm dia G.I. pipe firm earth electrode as required.(As per DSR 2008/ ITEM NO 3.14)	20.00	Mtr	218.00	4360.00
n	Providing and fixing 25 mm x 5 mm G.I. strip on surface or in recess for earth connection as required (As per DSR 2009/ ITEM NO 3.18)	5.00	Mtr	1320.00	6600.00
o	Providing and laying 6 SWG G.I. wire on surface/recess along with the cable for pole earthing as,required.(As per DSR 20010/ ITEM NO 4.2.19)	450.00	Mtr	11.00	4950.00
SUB TOTAL-2					12612013.95
GRAND TOTAL					Sub total-1 + sub total-2 14437878.47
					SAY 14437878.0
RS ONE CRORE FOURTY FOUR LACKS THIRY SEVEN THOUSAND EIGHT HUNDREAD SEVENTY EIGHT ONLY.					

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IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW

WRIT PETITION NO. 6748 OF 2008 *m/B*

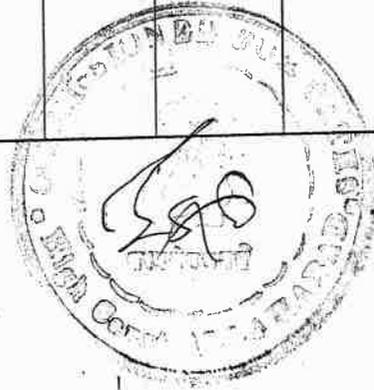
Bonawais Lal VERSUS *State of U.P.*

ANNEXURE NO

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NAME OF PROJECT : PROPOSED PARK AT JIAMAU , LUCKNOW							
NAME OF CLINET : LUCKNOW NAGAR NIGAM							
NAME OF WORK : Horticulture and Landscape							
S.NO	DESCRIPTION OF ITEMS	NO	LENGTH	BREADTH	HT/DEPTH	QTY	UNIT
1	Supply & stacking of good earth at site including quality & carriage up to one km (earth measured in stacks will be reduced by 20% for payment .)(as per DSR NO 23.2 /HORTICULTURE /2007)	1	47.00	47.00	0.8	1767.20	CUM
TOTAL						1767.20	CUM
EARTH REQUIRED = ITEM NO 1-ITEM						1166.35	CUM
2	Supply & stacking of manure at site from approved source , including carriage up to one km (manure measured in stacks will be reduced by 8% for payment .)(as per DSR NO 23.4 /HORTICULTURE /2007)						
	screened through sieve of I.S designation 4.75 mm		34 % OF ITEM NO 1			600.85	CUM
3	Fine dressing the ground , as per DSR NO 23.7 /HORTICULTURE /2007)	1	52.00	52.00	s	2704.0	SQM
4	Spreading of sludge, dump manure or/ and good earth in required thickness .(Cost of sludge , dump manure or/and ertth to be paid seprately.)(as per DSR NO 23.8 /HORTICULTURE /2007)	1	QTY SAME AS ITEM NO- 2			1767.2	CUM
5	Mixing earth and sludge or manure in proprtion specified or directed.(as per DSR NO 23.9 /HORTICULTURE /2007)	1	ITEM NO1+ITEM NO2			1767.20	CUM
6	Grassing with Selection NO 1 Rajghat grass including watering & maintenance of the lawn for 30 days or more till the grass forms a thick lawn free from weeds and fit for mowing including supplying good earth if needed(the good earth shall be paid seprately .)	1	47.00	47		2209.0	SQM
7	Digging holes in ordinary soil and refilling the same with the excvated earth mixed with manure or sludge in the ratio of 2:1((2 parts of stacked volume of earth after reduction by 20 % : one part of stcked volume of sludge or manure after reduction by 8%), flooding with water ,dressing including removal of rubbish & surplus ertth, if any with all leads & lift (cost of manure,sludge or extra good earth if needed to be paid for seprately).(as per DSR NO 23.14 /HORTICULTURE /2007)						
a	Hole 60 cm dia & 60 cm deep.(as per DSR NO 23.14.2/HORTICULTURE /2007)	1	150			150	Nos
8	Plantation of PALM, AMALTAS ,DELONIX REGIA , GRAVILLA ROBUSTA,BOTTLE PALM ETC. trees irrigation,weeding, hoeing development up to Six month.Plant size 8 to 10 feet	1	150			150	Nos
9	Providing & fixing m.s flats iron tree guard 60 cm dia. & 2m ht above ground level formed of 4 nos 25x6 mm & 8nos,25x3 mm vertical m.s flats rivetted to 3nos 25x6 mm m.s flat iron ring in two halves, bolted together with 8mm dia and 30 mm long bolts including painting two coats with paint of approved brand and manufacture over a coat of priming, complete in all respects.(as per DSR NO 23.16 /HORTICULTURE /2007)	1	150			150	Nos

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10	Preparation of flower bed, use of antitermite treatment, use of manure & fertilizer, planing of shrubs(as Hybrid lantana, Dwarf hybrid Bonganvilla, cassia biflora, Exora Chinensis, Zatrofha, Mussandra , etc), irrigation, weeding, hoeing, development up to six month.	1	1000.0				10000.0
B CONSTRUCTION OF PARK							
1	Earth work in cutting or in embankment in ordinary soil excavation to be done form of regular pits not exceeding 1/2 M in depth and work embankment to be in 20 cm layers including ramming and dressing the surface to required levels & slope including royalty and cartage of earth from 25 km & complete in all respect.(as per PWD SI NO 253(A))						
		0.5	104.0	32.0	18.0	29952.0	CUM
2	Providing & laying cement concrete 1 : 4 :8 with 40 mm gauge stone ballast coarse sand and cement & curing complete, including cost of form work in foundations and under floors. (as per PWD SI NO 281 /2008)	1	110	2.00	0.15	33	
		1	104	1.00	0.15	15.6	
		0.5	15	24.00	0.15	27.00	
					Total	48.60	
3	Providing & laying at or near ground level factory made kerb stone of M25 grade cement in drain position to the required line, level & curvature finished with cement mortar 1:3 (1 cement :3 coarse sand) including making joints with or without grooves (thickness of joints except at sharp curve not be less than 5 mm) including making drainage opening wherever required complete etc. as per direction of Engineer - In - Charge (length of finished kerb edging shall be measured payment).(Precast C.C kerb stone shall be approved by Engineer-In-Charge).(as per DSR 16.69/2007/PAGE NO 251)						
		1	250.0	0.15	0.25	9.4	CUM
		1	250	0.30	0.115	8.6	CUM
					TOTAL	18.0	CUM
4	Chequerred precast cement concrete tiles 22 mm thick in foot path & courtyard of mediam shade using 50 % white cement , 50% ordinary cement jointed with cement slurry mixed with neat cement slurry mixed with pigment to match the shade of tiles including rubbing and cleaning etc complete on 20 mm thick bed of cement mortar 1:4 (1 cement : 4 coarse sand).(As per DSR 11.20.2 /2007/PAGE NO 175)	2	52.0	1.00		104.0	sqm
		1	110.0	2.00		220.0	sqm
					Total	324.0	sqm
5	Providing & laying 60 mm thick factory made cement concrete interlocking paver block of M 30 grade made by block making machine with strong vibratory compaction and of approved size & design /shape laid in required colour and pattern over and including 50 mm thick compacted bed of coarse sand , filling the joints, with coarse sand etc all complete as per the direction of Engineer - in - charge.(as per DSR SI NO 16.68 /2008)	1	0.5	15.00	24.00	180.0	SQM

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6	Providing and fixing of G.I PIPE 50 MM DIA nominal bore complete with G.I fittings including trenching and refilling etc. (As per DSR 18.12.6 / 2007 / PAGE NO 293)	1	200			200	RMT
7	Providing and fixing of G.I PIPE 25 MM DIA nominal bore complete with G.I fittings including trenching and refilling etc. (As per DSR 18.12.3 / 2007 / PAGE NO 292)	1	10			10	RMT
8	Making connection of G.I distribution branch with G.I main by providing and fixing tee, including cutting and threading the pipe etc. complete. (As per DSR 18.13.1 / 2007 / PAGE NO 293)	1	10			10	Nos
9	Providing & fixing 50 mm nominal bore gun metal gate valve with C.I wheel of approved quality (screwed end) (As per DSR 18.15.4 / 2007 / PAGE NO 292).	1	1			1	Nos
10	Providing & fixing 25 mm nominal bore ball valve (brass) of approved quality, high or low pressure, with plastic floats complete. (As per DSR 18.18.3 / 2007 / PAGE NO 292).	1	10			10	Nos
11	Constructing masonry chamber 30 x30 x50 cms, inside with 75 class designation brick work in cement mortar 1:4 (1 cement : 4 coarse sand) for stop cock , with C.I surface box 100 x 100 x 75 mm in side with hinged cover fixed in cement concrete slab 1:2:4 mix (1 cement : 2 coarse sand : 4 graded stone aggregate 20 mm nominal size) necessary excavation foundation concrete 1:5:10 (1 cement : 5 fine sand : 10 graded stone aggregate mm nominal size) and in side plastering with cement mortar 1:3 (1 cement : 3 coarse sand) 12 mm thick finished with a floating coat of neat cement complete as per standard design. (As per DSR 18.32.1 / 2007 / PAGE NO 297).	1	16			16	Nos
12	Providing & making benches as per drawing & specifications including supply of all materials, labours & T&P etc complete.	1	50			50	Nos
13	Mild steel or iron work in heavy size such as trusses, build up gates, record racks, roof work , gates etc wrought to required from including drilling holes riveting or welding where necessary and their fixing required for proper completion of work. (As per PWD SI NO 503/2008). Weight of gate @ 17.5 kg/sqm	2	6.00	2.30	17.5	483.00	kg
14	Applying priming coat over new steel and other metal surface up to 10 cm in width or girth or small articles not exceeding 0.1 sqm area after and including preparing the surface by thoroughly cleaning oil, grease, dirt and other foreign matter and scoured with wire brushes, fine steel wood scraper and papering and knotting including of all material s, labour, T&P , etc required for proper completion of work. (As per PWD SI NO / 19.4/2008)	2	6.00	2.30		27.60	SQM
15	Painting two coat over priming coat (but excluding cost of priming coat) on steel & other metal surface up to 10 cm width or girth or small articles not exceeding 0.1 sqm in area synthetic enamel such as luxol-3, high gloss apcolite superlac , delux specified brushing to give an even shead and including cleaning the surface of all dirt , dust and other foreign matter sand papering , and stopping including cost of all material s, labour, T&P , etc required for proper completion of work. (As per PWD SI NO / 19.3/2008.)	2	6.00	2.30		27.60	SQM
16	Construction of gate pillars						

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a	Earth work in excavation in trenches for foundations , pipers cable etc in ordinary soil (loan clay or sand)including lift up to 1.5 mt lead up to 50 mt and dressing of sides and rammings of bottom and disposal of surplus excavated earth as directed by the Engineer-in charge i.c with in a lead of 50 m.(As per PWD SI NO 251 (1A) /2008	4	1.50	1.50	1.2	10.80	CUM
b	Providing & laying cement concrete 1 : 4 :8 with 40 mm gauge stone ballast coarse sand and cement & curing complete,including cost of form work in foundations and under floors. (as per SI no 281 /2008)	4	1.50	1.50	0.1	0.90	CUM
c	Providing & laying in position specified grade of reinforced cement concrete 1: 1.5:3 (1 cement : 1.5 coarse sand : 3 graded stone aggregate 20 mm in size)excluding the cost of centering , shuttering,finishing and reinforcement- all work up to plinth level.(As per DSR /5.1.2 / 2007/P.NO 88)	4	1.30	1.30	0.3	2.03	CUM
		4	0.50	0.50	0.8	0.80	CUM
					Total	2.83	CUM
d	R.C.C 1: 1.5:3 (1 cement : 1.5 coarse sand : 3 graded stone aggregate 20 mm in size)work in walls including attached pilasters , buttresses, plinth & string courses, fillets, columns, pillars, piers,abutments , posts and struts etc up to floor five level excluding the cost of centering , shuttering,finishing and reinforcement- all work up to plinth level.(As per DSR /5.2.2/ 2007/P.NO 88)	4	0.50	0.50	2.3	2.30	CUM
e	Centering & shuttering including strutting ,propping etc & removal of form for foundation, footing, bases of columns, etc for mass concrete.(as per DSR 1/2007/PAGE NO 89)	4	6.00		0.3	7.20	SQM
		4	2.00		3.1	24.80	SQM
					Total	32.00	SQM
f	Mild steel or iron in plain work such as reinforced concrete or reinforced brick work (when not included in over all rates) wrought to required shape as necessary including bending for proper completion of the work and including supply of steel its wastage bend looks and authorized overlapping shall be measured up to floor two levels.((UP PWD SI NO 504 /2008)						
	8 mm dia RING @ 150 C/C	44	2.00		0.395	34.76	KG
	12 mm dia @ 150 C/C	4	18.00	1.30	0.89	83.30	KG
	16 mm dia	32	3.90		1.58	197.18	KG
17	CONSTRUCTION OF BOUNDRY WALL						
a	Class -150 brick work in 1:3 cement & coarse sand mortar in foundation & plinth including supply of all material ,labour , T&P, and plants etc. required for proper completion of work .(As per PWD SI NO 307/2008)						
	wall	1	196	0.23	0.75	33.81	CUM
	columns	40	0.23	0.46	0.75	3.17	CUM
					Total	36.98	CUM
b	Providing & fixing dholpur stone work for wall lining etc (venner work) 40 mm thick in cement mortar 1:3 (1 cement : 3 coarse sand) including cramping joining in white cement mortar 1:2 (1 white cement : 2 stone dust) with an admixture of pigment matching the stone shade.(as per PWD SI NO 1/CH-18/2008)						
		2	104	0.75		156.0	SQM
		1	104	0.75		78.0	SQM
	columns	40	1.98	2.5		138.0	SQM
					TOTAL	372.0	SQM

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c	Mild steel or iron work in heavy size such as trusses, build up gates, record racks, roof work, gates etc wrought to required from including drilling holes riveting or welding where necessary and their fixing required for proper completion of work. (As per PWD SI NO 503/2008). Weight of gate @ 17.5 kg/ sqm	46	4.5	1.75	17.5	6339.4	kg
d	Applying priming coat over new steel and other metal surface up to 10 cm in width, or girth or small articles not exceeding 0.1 sqm area after and including preparing the surface by thoroughly cleaning oil, grease, dirt and other foreign matter and scoured with wire brushes, fine steel wood scraper and papering and knotting including cost of all materials, labour, T&P, etc required for proper completion of work. (As per PWD SI NO / 19.4/2008)	46	4.5	1.75		362.25	
e	Painting two coat over priming coat (but excluding cost of priming coat) on steel & other metal surface up to 10 cm width or girth or small articles not exceeding 0.1 sqm in area synthetic enamel such as luxol-3, high gloss apcolite superlac, delux specified brushing to give an even sheen and including cleaning the surface of all dirt, dust and other foreign matter and papering, and stopping including cost of all materials, labour, T&P, etc required for proper completion of work. (As per PWD SI NO / 19.3/2008.)	46	4.5	1.75		362.25	
18	CONSTRUCTION OF PARKING AREA						
a	Earth in cutting or in embankment in ordinary soil excavation to be done form of regular pits not exceeding 1/2 m in depth and work embankment to be in 20 cm layers including ramming & dressing the surface to required levels and also including 4.5 m lift and 30 mt lead. The earth from cutting to be used in making embankment or to be deposited as spoil banks with in 30 mt distance as directed by the Engineer-in-charge (UP PWD SI NO 253 (A) /2008	1.00	80.00	5.00	1.30	520.00	CUM
b	Construction of embankment with approved material soil-clayey sand with CBRI > 6 obtained from borrow pits with all lifts and leads, transporting to site, spreading, grading to required slope and compacting to meet requirement of table 300-2. (as per MORTH 305, SR NO 3.16) in attached parking area with Prenasthal.	1.00	80.00	5.00	0.50	200.00	CUM
c	Construction of subgrade and earthen shoulders with Soil -Clayey sand with CBR > 8 obtained from borrow pits with all lifts and leads, transporting to site, spreading, grading to required slope and compacted to meet requirement of table 300-2 (AS PER MORTH 305/SR NO 3.18)	1.00	80.00	5.00	0.50	200.00	CUM
d	Construction of granular sub base (GSB) by providing coarse graded material, spreading in uniform layers with motar grader on prepared surface, mixing by mix in place method with rotavator at OMC and compacting with vibratory roller to achieve the desired density complete as per MORTH clause 401, Grading-II (table 400-2)	1.00	80.00	5.00	0.15	60.00	CUM

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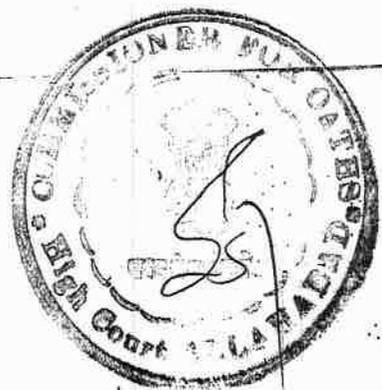
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e	Providing & laying Lean Cement Concrete 1 : 4 : 8 with 40 mm gauge stone ballast : coarse sand : cement over a prepared sub-grade with coarse and fine aggregate. The concrete to be prepared in a batching plant, laid in proper slope and camber and compacted with pin / surface vibrator including curing etc. all complete. (as per PWD SI NO 281 /2008)	1.00	80.00	5.00	0.15	60.00	CUM
f	Providing & laying of 125 micron polythene under the C.C.pavement over lean concrete surface for antislip tier treatment	1.00	80.00	5.00		400.00	SQM
g	Providing & laying C.C pavement of mix M25 with ready made mixed concrete from batching plant. The ready mixed concrete shall be laid and finished with screed board vibrator , vacuum dewatering process and finally finished by floating , brooming with wire brush etc. complete as per specifications and direction of Engineer-in- Charge . (The shuttering work shall be paid for separately.)(As per DSR 16.75 /2007)	1.00	80.00	5.00	0.20	80.00	CUM
h	Providing & fixing in position pre-moulded joint filler in expansion joints.(as per DSR 16.45 /2007)Center (20 cm deep & 1.2 cm width)(Panel size 2.5 x 2.5 mt)	1.00	80.00			3120.00	RMT
i	Centering & shuttering including strutting ,propping etc & removal of form for foundation, footing, bases of columns, etc for mass concrete.(as per DSR 5.9.1/2007/PAGE NO 89))(Panel size 2.5 x 2.5 mt)	13.00	10.00		0.20	26.00	SQM
j	Cartage for disposal of excavated earth & malba etc including loading & unloading up to 5.0 kms distance.	1.00	SAME AS ITEM NO 1			520.00	CUM
19	CONSTRUCTION OF TOILET, GUARD CABIN, ELECTRICAL ROOM						
	EARTH WORK						
a	Earth work in excavation in foundations in ordinary soil (loame clay or sand) including lift up to 1.5 mt & lead up 30 mt and including filling watering and ramming of excavated earth in to the trenches or in to the space between the building and the sides of foundation trenches or in to the plinth and removal and disposal of surplus earth as directed by the engineer- in - charge up to a distance of 30 m from the foundation trenches. (as per SI NO 251a)						
	VERTICAL WALLS , 230 MM TH	3	3.50	0.8	0.75	5.91	cum
		2	1.80	0.8	0.75	2.03	cum
		2	3.00	0.8	0.75	3.38	cum
	HORIZONTAL WALLS	3	3.00	0.8	0.75	5.06	cum
		2	1.20	0.8	0.75	1.35	cum
		2	3.60	0.8	0.75	4.05	cum
					TOTAL	21.77	cum
b	CONCRETE WORK						
i	Providing & laying cement concrete 1 : 4 : 8 with 40 mm gauge stone ballast coarse sand and cement & curing complete, including cost of form work in foundations and under floors.						
		3	3.50	0.8	0.10	0.79	cum
		2	1.80	0.8	0.10	0.27	cum
		2	3.00	0.8	0.10	0.45	cum
		3	3.00	0.8	0.10	0.68	cum
		2	1.20	0.8	0.10	0.18	cum

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		2	3.60	0.8	0.10	0.54	cum
					TOTAL	2.90	cum
ii	Concrete with 4.0cm gauge B/Ballast, coarse sand and cement in proportion of 12 : 6 : 1 in foundations and under floors. including supply of all materials , labour Tools & Plants etc. required for proper completion of the work.						
	TOILET	1	3.30	3.3	0.15	1.63	cum
	GUARD ROOM	1	1.80	1.2	0.15	0.32	cum
	ELECTRICAL	1	3.00	3.6	0.15	1.62	cum
					Total	3.58	cum
iii	R.C.C. work with cement , approved coarse sand and 20mm gauge stone grit in proportion of 1 : 1.5 : 3 in lintels of doors & windows excluding supply of reinforcement and its bending but including its fixing and binding the same with 24B.W.G.G.I. binding wire and including necessary centering and shuttering etc and supply of all materials , labour , Tools & plant etc. required for proper completion of the work including cost of winding wire.(as per SI NO 283)						
iv	Lintels over doors & windows						
	D1	6	0.90	0.23	0.15	0.19	cum
	V	8	0.90	0.23	0.15	0.25	cum
					TOTAL	0.43	cum
v	AS in item no 283 but for slab.						
	TOILET	1	3.75	3.75	0.10	1.41	cum
	GUARD ROOM	1	2.40	1.8	0.10	0.43	cum
	ELECTRICAL	1	3.90	4.1	0.10	1.60	cum
					TOTAL	3.44	cum
c	M.S. (tor steel or plain) in plain work such as R.C.C.or R.B. work including for proper shape and including supply of steel & its wastage bend , hooks and authorized overlapping shall be measured and including cost of binding wire.(as per SI NO 504)				3.87 x 1.0% x 7850 = 303.8 KG		kg
d	BRICK WORK						
i	M 150 Brick work in 1 : 6 cement and coarse sand mortor in foundation & plinth including supply of all materials , labour Tools & Plants etc. required for proper completion of the work. (as per SI NO 303)						
	TOILET	6	3.30	0.58	0.15	1.71	cum
		6	3.30	0.46	0.15	1.37	cum
		6	3.30	0.23	0.45	2.05	cum
	GUARD ROOM	2	1.80	0.58	0.15	0.31	cum
		2	1.80	0.46	0.15	0.25	cum
		2	1.80	0.23	0.45	0.37	cum
		2	1.20	0.58	0.15	0.21	cum
		2	1.20	0.46	0.15	0.17	cum
		2	1.20	0.23	0.45	0.25	cum
	ELECTRICAL	2	3.00	0.58	0.15	0.52	cum
		2	3.00	0.46	0.15	0.41	cum
		2	3.00	0.23	0.45	0.62	cum
		2	3.00	0.58	0.15	0.62	cum
		2	3.00	0.46	0.15	0.50	cum

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		2	3.60	0.23	0.45	0.75	cum
					TOTAL	10.09	cum
ii	M 150 Brck work in 1 : 6 cement and coarse sand mortar in super structure including supply of all materials , labour Tools & Plants etc. required for proper completion of the work. (as per SI NO 310)						
	TOILET	6	3.30	0.23	2.70	12.30	cum
	GUARD ROOM	2	1.80	0.23	2.70	2.24	cum
		2	1.20	0.23	2.70	1.49	cum
	ELECTRICAL	2	3.00	0.23	2.70	3.73	cum
		2	3.60	0.23	2.70	4.47	cum
					Total	8.20	
	Doors, windows & ventilators						
e	Supply of M.S. sheet 18 gauge (1.25 mm) pressed steel door chaukhat including S/F of iron but hinges of 100 x 3 mm I.S.I. mark with drilling holes for L-droop and pipes 15 x 12 mm C leats for tower bolt and 40 x 6 mm hold fast 230 mm long including supply of all materials labour T & P carriage upto site required for proper completion of work as per directed by engineer incharge E/I. (S.I. no. 14/2008)						
	Section 100 x 50 mm. for single rebate door chaukhat with 6 hinges.	6	5.10			30.60	Rmt
f	Supplying commercial flush door with teak wood veneer 35 mm th of approved make & shade as per drawing complete. with all require hard ware as approved .						
	Doors (D1)	6	0.90		2.10	11.34	sqm
					TOTAL	11.34	sqm
g	PLASTERING WORK						
i	10 mm cement plaster with cement and coarse sand of (1.5 to 1.75)fineness modules in 1:6 over brick work minimum the not to be less than 1cm. Including supply of all materials ,labour , T& P , etc require for proper completion of work.(S.I no 586+ (553-582)						
	INSIDE						
	TOILET	8	3.30		2.70	71.28	sqm
	GUARD ROOM	2	1.80		2.70	9.72	sqm
		2	1.20		2.70	6.48	sqm
	ELECTRICAL	2	3.00		2.70	16.20	sqm
		2	3.60		2.70	19.44	sqm
					TOTAL	51.84	sqm
ii	OUTSIDE (15 mm th) in 1:4 cement & coarse sand mortar						
	TOILET	4	3.30		3.00	39.60	sqm
	GUARD ROOM	2	1.80		3.00	10.80	sqm
		2	1.20		3.00	7.20	sqm
	ELECTRICAL	2	3.00		3.00	18.00	sqm
		2	3.60		3.00	21.60	sqm
					TOTAL	57.60	sqm
h	FLOORING WORK						

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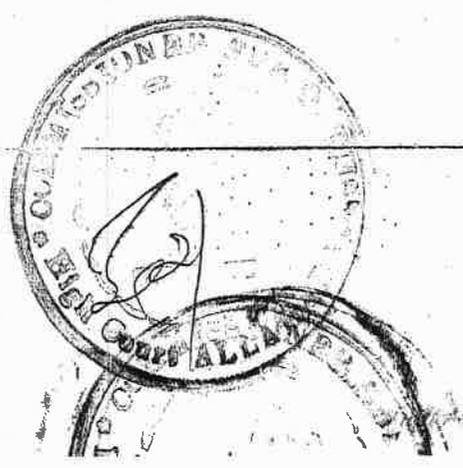


i	40 mm thick cement concrete flooring 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate of size 20 mm nominal size) laid in one layer finished with floating coat of neat cement).(as per PWD SI NO 665.00/ 14.71 NBO /2008)						
	GUARD ROOM	1	1.80	1.20		2.16	
	ELECTRICAL	1	3.00	3.60		10.80	sqm
					Total	12.96	sqm
ii	P/L ceramic tiles 5 mm thick of approved shade of 300 x 200 mm size on walls of toilets over 1:4 cement & coarse sand mortar including grouting.						
	TOILET	1	3.00	3.00		9.00	sqm
		8	3.00		2.10	50.40	SQM
					TOTAL	59.40	SQM
I	PAINTING WORK						
	White washing with lime three coat on ceilings surface to give and even shade including thoroughly broomoin the surface to remove all dirt , dust , mortar drops and other foreign matter.(as per PWD NBO 18.11+18.12 /2008)						
	TOILET		SAME AS PLASTER			24.84	sqm
	GUARD ROOM		SAME AS PLASTER			18.36	sqm
	ELECTRICAL		SAME AS PLASTER			46.44	sqm
					TOTAL	89.64	sqm

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IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW

WRIT PETITION NO. 6748 OF 2008 m/B

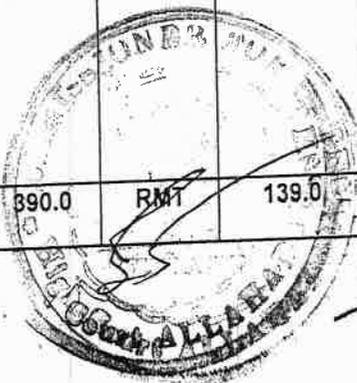
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ANNEXURE NO

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(2)

NAME OF PROJECT : PROPOSED PARK AT JIAMAU , LUCKNOW					
NAME OF CLINET : LUCKNOW NAGAR NIGAM					
NAME OF WORK : CONSTRUCTION OF RETAINING WALL					
S.NO	DESCRIPTION OF ITEMS	QTY	UNIT	RATE	AMOUNT
1	Boring , providing and installing bored cast-in -situ reinforced cement concrete pile of 1000 diameter and length below the pile cap M35 in cement concrete ,to carry a safe working load not less than specified , excluding the cost of steel reinforcement but including the coat of boring with bentonite solution and temporary casing of appropriate length for setting out and removal of excavated earth with all lifts and leads(length of pile for payment shall be measured up to bottom of pile cap.) As per DSR SI NO 20.2.7 /2007	1560.0	RMT	6220.05	9703278.0
2	Earth work in excavation in foundations in ordinary soil (loame clay or sand) including lift up to 1.5 mt & lead up 30 mt and including filling watering and ramming of excavated earth in to the trenches or in to the space between the building and the sides of foundation trenches or in to the plinth and removal and disposal of surplus earth as directed by the engineer- in - charge up to a distance of 30 m from the foundation trenches. (as per SI NO 251a)	1185.1	CUM	40.0	47404.0
3	Providing & laying cement concrete 1 : 4 :8 with 40 mm gauge stone ballast coarse sand and cement & curing complete,includingcost of form work in foundations and under floors. (as perPWD SI NO 281 /2008)	15.6	CUM	2500.0	39000.0
4	Providing & laying inposition machine batched, machine mixed and machine vibrated design mix cement concrete of M35 grade for reinforced cement concrete work including pumping of concrete to site of laying but excluding the cost of centering, shuttering ,finishing and reinforcement,including admixtures in recommended proportion as per IS 9103 to accelerate , retard setting of concrete , improve workability without impairing strength and durability as per direction of Engineer -in -charge.(AS PER DSR SI NO 5.34.2 /2007)	4316.0	CUM	4245.6	18324009.60
5	Centering & shuttering including strutting , propping etc. removal of form work for				
i	Foundation, footings, bases of columns etc for mass concrete. As per DSR SI NO 5.9.1 /2007	436.0	Sqm	119.25	51993
ii	Walls of any thickness including attached pilasters, buttresses, plinth and string courses etc.As per DSR SI NO 5.9.2 /2007	3924.0	Sqm	180.4	707889.6
6	Mild steel or iron in plain work such as reinforced concrete or reinforced brick work (when not included in over all rates) wrought to required shape as necessary including bending for proper completion of the work and including supply of steel its wastage bend looks and authorized overlapping shall be measured up to floor two levels.((UP PWD SI NO 504 /2008)	11823.5	Qtl	5300.0	62664550.0
7	Providing & fixing 75 mm dia PVC pipe sleeves @ 4.0 meter c/c longitudinally	390.0	RMT	139.0	54210.0



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8	Providing & fixing steel welded mesh 1"x 2" size with 10 ms gauge wire over laid with 22.5-53 mm stone grite approximate 8"x 8" x4" further over laid with over burnt brick ballast 40 mm gauge in size of 12" x12"x6" to work as filter media over, weep holes aggregate as filter media .	312	NOS	40.81	12732.72
9	Filling of avialable excaavated earth in trenches, plintg, sides of foundation etc in layers not exceeding 20 cms in depth . Consolidation each deposited layers by ramming and watering including lead up to 50 m and lift up to 1.5 mt . (As per PWD SI NO NBO 4.12/2008)	633.9	CUM	23.0	14579.7
				TOTAL	91619646.6
				SAY	91619647.0
RS NINE CRORE SIXTEEN LACKS NINTEEN THOUSAND SIX HUNDREAD FOURTY SEVEN ONLY.					

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NAME OF PROJECT : PROPOSED PARK AT JIAMAU , LUCKNOW							
NAME OF CLINET : LUCKNOW NAGAR NIGAM							
NAME OF WORK : CONSTRUCTION OF RETAINING WALL							
S.NO	DESCRIPTION OF ITEMS	NO	LENGTH	BREADTH	HT/DEPTH	QTY	UNIT
1	Boring providing and installing bored cast-in -situ reinforced cement concrete pile of 1000 diameter and length below the pile cap M35 in cement concrete ,to carry a safe working load not less than specified , excluding the cost of steel reinforcement but including the coat of boring with bentonite solution and temporary casing of appropriate length for setting out and removal of excavated earth with all lifts and leads(length of pile for payment shall be measured up to bottom of pile cap.) As per DSR SI NO 20 2.7 /2007	104			15.0	1560.0	RMT
2	Earth work in excavation in foundations in ordinary soil (loame clay or sand) including lift up to 1.5 mt & lead up 30 mt and including filling watering and ramming of excavated earth in to the trenches or in to the space between the building and the sides of foundation trenches or in to the plinth and removal and disposal of surplus earth as directed by the engineer- in - charge up to a distance of 30 m from the foundation trenches. (as per SI NO 251a)	1	104.0	5.3	2.2	1185.1	CUM
3	Providing & laying cement concrete 1 : 4 :8 with 40 mm gauge stone ballast coarse sand and cement & curing complete,includingcost of form work in foundations and under floors. (as perPWD SI NO 281 /2008)	1	104.0	5.0	0.15	15.6	CUM
4	Providing & laying inposition machine batched, machine mixed and machine vibrated design mix cement concrete of M35 grade for reinforced cement concete work including pumping of concrete to site of laying but excluding the cost of centering, shuttering ,finishing and reinforcement,including admixtures in recommended proportion as per IS 9103 to accelerate , retard setting of concrete , improve workability without impairing strength and durability as per direction of Engineer -in -charge.(AS PER DSR SI NO 5.34.2 /2007)						
	PILE CAP	1	104.0	5.00	2.00	1040.0	CUM
	RETAINING WALL	1	104.0	(3.0+0.5)/2	18.0	3276.0	CUM
					TOTAL	4316.0	CUM
5	Centering & shuttering including strutting , proping etc. removal of form work for						
	Foundation, fottings, bases of columns etc for mass concrete. As per DSR SI NO 5.9.1 /2007	1	218.0		2.0	436.0	sqm
	Walls of any thickness including attached pilasters, buttersesses, plinth and string coarses etc.As per DSR SI NO 5.9.2 /2007	1	218.0		18.0	3924.0	sqm
6	Mild steel or iron in plain work such as reinforced concrete or reinforced brick work (when not included in over all rates) wrought to required shape as necessary including bending for proper completion of the work and including supply of steel its wastage bend looks and authorized overlapping shall be measured up to floor two levels.((UP PWD SI NO 504 /2008)						
	Concrete work in pile cap & in retaining wall					3796.0	CUM
	Concrete work in piles (x-sec area - 3.14x1x1 /4)	104		0.785	15.0	1224.6	CUM

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					5020.6	CUM
		5020.6 x 3 % x 7850 = 1182351.13 kg			11823.51	Qtis
7	Providing & fixing 75 mm dia PVC pipe sleeves @ 4.0 meter c/c longitudinally	1	312	1.25	390	RMT
8	Providing & fixing steel welded mesh 1"x 2" size with 10 ms gauge wire over laid with 22.5-53 mm stone grite approximate 8"x 8" x4" further over laid with over burnt brick ballast 40 mm gauge in size of 12" x12"x6" to work as filter media over weep holes. aggregate as filter media .					
		312			312	NOS
9	Filling of avialable excavated earth in trenches, plinth, sides of foundation etc in layers not exceeding 20 cms in depth . Consolidation each deposited layers by ramming and watering including lead up to 50 m and lft up to 1.5 mt .(As per PWD SI NO NBO 4.12/2008)	as per item no 2			1185.10	CUM

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